

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-II, SECTION-3, SUB SECTION(ii)

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE**

NOTIFICATION NO. 23(RE-2003)/ 2002-2007
NEW DELHI DATED THE 19th NOVEMBER, 2003

S.O. (E) In exercise of powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No.22 of 1992) read with Paragraph 1.1, 2.1 and 2.4 of the Export and Import Policy, 2002-2007, the Central Government hereby makes the following amendment in the ITC(HS) Classification of Export and Import Items, 2002-2007 as amended vide Notification No.3 (RE-2003)/2002-2007 dated 31st March, 2003 .

2. Against item code number 2901 under heading “Organic Chemicals” in Table B of Schedule 2 of ITC(HS) , the following new entry shall be added after 2901 (i) :-

Code	Item Description	Policy	Nature of Restriction
2901	Anthranilic Acid	Free	(b) No Objection Certificate from Narcotics Commissioner of India, Gwalior in respect of item (a), (g), (h), (i) and (j) in Col. (2).

3. This issues in Public interest.

(L. MANSINGH)
DIRECTOR GENERAL OF FOREIGN TRADE
AND EX-OFFICIO ADDITIONAL SECRETARY TO THE GOVT. OF INDIA

Copy to all concerned:

By orders etc.